

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



OA No-1029/2020

New Delhi, this the 18th day of August, 2020

(Through Video Conferencing)

Hon'ble Sh. A.K. Bishnoi, Member (A)

Hon'ble Sh. R.N. Singh, Member (J)

Budh Prakash, Aged about 50 years

S/o Sh. Manphul

Working as Sanitary Inspector Gr III Group C

All India Institute of Medical Sciences, New Delhi

R/o Ayur Vigyan Nagar

New Delhi-110049.Applicant

(through Sh. Somnath Bhattacharya)

Versus

1. Union of India through
The Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi.
2. The Chairman, Governing Body
All India Institute of Medical Sciences
Ansari Nagar, New Delhi.
3. The Director
All India Institute of Medical Sciences
Ansari Nagar, New Delhi.
4. Chief Administrative Officer
All India Institute of Medical Sciences
Ansari Nagar, New Delhi.Respondents

(through Sh. V.S.R Krishna)

ORDER (ORAL)



Hon'ble Sh. R.N. Singh, Member (J)

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the OA with liberty to file better OA in accordance with law. Permission is granted.

2. The OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

**(R.N. Singh)
Member (J)**

**(A.K. Bishnoi)
Member (A)**

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